

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI  
(Appellate Jurisdiction)**

**IA NOS. 607 & 608 OF 2016 IN  
DFR NO. 3032 OF 2016**

**Dated : 6<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**JSW Energy Ltd.**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Arun Varma, Sr. Adv.  
Mr. Raman Anand  
Mr. Manpreet Lamba

**ORDER**

Affidavit of service is not filed as yet. Court notice in respect of Respondent No.5 is not served. Registry is directed to send fresh notice to Respondent No.5 returnable on 12.12.2016.

List the matter on **12.12.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**